

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-2**  
IB-46(ND)/2021

**IN THE MATTER OF:**

VA Realcon Pvt. Ltd.

...OPERATIONAL CREDITOR

**Vs.**

Trans Globe Textiles Ltd.

...CORPORATE DEBTOR

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 29.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC : Mr. Sanchita Bhardwaj, PCS

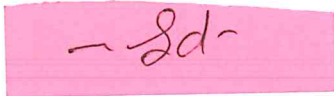
For the Respondent/CD :

For the Intervener :

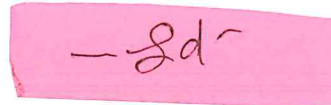
**ORDER**

Counsel for the Operational Creditor is present. Registry is directed to issue notice to the Corporate Debtor. The Counsel for the Operational Creditor is directed to serve private notice at the registered office address of the Corporate Debtor by all modes and file proof of service along with affidavit on or before next date of hearing.

List the matter on 31.03.2021.



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**